

SHRI M RUTHNASWAMY. Sir, this side has not been looked at at all for this question

MR. CHAIRMAN. It has been I never make any such distinction

SHRI M. RUTHNASWAMY But you have not There is not even one question from this group

MR CHAIRMAN. Half a dozen questions have been put from this side

REHABILITATION OF PERSONS UPROOTED IN THE BORDER AREAS

*905.† SHRI SITARAM JAIPURIA
SHRIMATI TARA
RAMCHANDRA SATHE
SHRIMATI LALITHA
(RAJAGOPALAN)

Will the PRIME MINISTER be pleased to refer to the reply given to Starred Question No 284 in the Rajya Sabha on the 1st March, 1966 and state

(a) whether the persons who were uprooted from the border areas in Jammu and Kashmir, Punjab and Rajasthan in the recent Indo-Pakistan conflict have by now been completely rehabilitated, and

(b) if so, what is the total number of such persons?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI D. R CHAVAN) (a) and (b) All the persons who were uprooted in the border areas in Jammu and Kashmir, Punjab and Rajasthan in the recent Indo-Pakistan conflict have not yet been completely rehabilitated. However, the move-back by the uprooted persons has commenced. So far, the following numbers of uprooted persons have gone back to their original places of residence

1. In Jammu and Kashmir	1,65,000 persons
2. In Punjab	1,953 persons
3. In Rajasthan	105 families

† The question was actually asked on the floor of the House by Shri Sitaram Jaipuria

SHRI SITARAM JAIPURIA Sir, what is the total number of persons uprooted? The hon Minister mentioned only the number of persons who have gone back to their original places of residence. I want to know what is the total number uprooted and also the total amount of loss suffered in this conflict that was inflicted by Pakistan.

SHRI D R CHAVAN The total number of persons in the Jammu and Kashmir border area and the Punjab and Rajasthan areas is 3,07,793. And the break-up of this figure would be like this: Jammu and Kashmir 2,50,000, Punjab border area 51,800 and for Rajasthan border area about 6,000. Now concerning the assessment made about the damage that had been caused by the Indo-Pakistan conflict, I may tell for the information of the hon Member that so far as the Rajasthan border is concerned, one production centre belonging to the Khadi Commission was destroyed involving a loss of Rs. 16,950. And about 35 shops belonging to the Mahajans who had left from that place during the conflict, were looted by the Mujahids involving a loss of about Rs. 4 lakhs. And then concerning the Jammu and Kashmir area, not much loss was there, but some 300 shops were destroyed. Recently I paid a visit to the Jammu and Kashmir area and the Chhamb Jaurian area and also the Akhnoor area. I found that practically all the villages had been destroyed. There was no roof, only mud walls were standing. So far as the actual assessment of the loss is concerned, it has not been possible to do it as yet. That will be done some time later.

SHRIMATI TARA RAMCHANDRA SATHE May I know from the hon Minister whether the Government are considering the question of giving a special type of training in respect of self-defence and for education of the people, men, women and children, residing in all the border areas and the people who are to be rehabilitated at present, which might help them to face the situation like this created by the Chinese and Pakistani aggression?

SHRI D R CHAVAN This will not arise out of this question. This Ministry deals with rehabilitation, and I am not aware whether there is any such scheme with any other Ministry.

SHRI ATAL BIHARI VAJPAYEE

The hon. Minister has just stated that before withdrawing the Pakistani forces razed to the ground towns like Khemkaran, Chhamb and Jaurian. Is there any proposal to raise new townships in place of these towns instead of offering cash loans to the displaced persons?

SHRI D R CHAVAN Yes, Sir. Apart from the maintenance grants and other things which are to be given, there is a proposal under the consideration of the Government to re-site those villages which, from the security point of view, are vulnerable and for that purpose teams of town planners from the Central Government have gone there and in consultation with the town planning officers of the Jammu and Kashmir Government and the security forces they are planning to re-site the villages.

SHRI A. D. MANI Has any attempt been made by the Government to find out on a tentative basis the total financial loss sustained by these persons who are to be rehabilitated?

SHRI D R CHAVAN I said a survey of certain areas has been done but it has not been possible to make a survey of the areas which were under the operational occupation of the Pakistani forces.

SHRI A. D. MANI What is the result of the survey?

SHRI D R CHAVAN That I just now mentioned. So far as Rajasthan border was concerned I have mentioned that a production centre has been destroyed.

SHRI A. D. MANI What is the financial loss?

SHRI D R CHAVAN That also I mentioned.

SHRI D. THENGARI What is the total financial assistance given to these people and in what shape is it given?

SHRI D R CHAVAN So far as Punjab is concerned it is Rs. 161.55 lakhs, Rajasthan Rs. 4 lakhs and Jammu and Kashmir Rs. 259.75 lakhs and the total is Rs. 425.30 lakhs.

SHRI BANKA BEHARY DAS May I know what are the concrete steps that are being taken to rehabilitate these refugees?

Are they given building materials or only cash loans or is there any scheme being prepared to have some townships so that they can be rehabilitated?

SHRI D R CHAVAN I have already mentioned that a team of town planners have gone from here who in consultation with the town planners of Jammu and Kashmir and the security forces are thinking of re-siting these villages. Secondly, for construction of houses certain loans and grants are to be given, maintenance grants are also to be given commencing from 1st March ending September 1966. That is for seven months and that will depend upon the number of members in the family. In addition all necessary steps are being taken by the Government to help them in reconstructing their houses and for rehabilitating them.

SHRIMATI LALITHA (RAJAGOPALAN) I would like to know, Sir, area-wise how many are yet to be rehabilitated and what is the total cost involved?

SHRI D R CHAVAN So far as the total cost of rehabilitation is concerned it is too early to say what it would come to. But roughly it is estimated that about Rs. 10 crores would be the total cost of rehabilitation so far as Jammu and Kashmir is concerned and about Rs. 8 to 9 crores so far as the Punjab and Rajasthan border areas are concerned.

SHRI KOTA PUNNAIAH Among the uprooted, people come from various classes. What method has the Government adopted in giving them assistance?

SHRI D R CHAVAN As I have just now mentioned, maintenance grants are being given to the agriculturists in accordance with certain prescribed scales. Loans and grants are given in accordance with certain prescribed scales for construction of houses to people both in the urban areas and in the rural areas. For the traders and the business community in the rural areas assistance is given according to prescribed scales. It varies from Rs. 500 to Rs. 1000 in rural areas and from Rs. 200 to Rs. 5000 in urban areas. For purchase of bullocks they are given Rs. 800, for fertiliser Rs. 175 and for agricultural implements Rs. 200.

SHRI M. M DHARIA Seven months have elapsed now and there are several families which have to be rehabilitated permanently. May I know why the Government has not so far made any survey and formulated any scheme to rehabilitate these people?

SHRI D R CHAVAN I have already mentioned what happened in these areas which were under the operational occupation of the Pakistani army. These areas had to be de-mined because they had been mined. Arrangements had to be made for providing drinking water facilities etc. Quite a lot of *kuchra* had been put into most of the wells and they had been choked up. All these things had to be done before sending these people back to these areas from where they were evacuated.

SHRI M. M. DHARIA: But why this delay?

SHRI D R CHAVAN: There is no delay. Immediately after and in accordance with the Tashkent Declaration the movement started. I have mentioned that 1,65,000 persons have gone back to their original places of residence in Jammu and Kashmir. Similarly in the Punjab border area also some people have gone back.

PROF SATYAVRATA SIDDHANTA-LANKAR: Is it not a fact that in the Kashmir area there are certain people who gave shelter to the saboteurs? They went to Pakistan and now they are coming back to get rehabilitated. May I know whether a deputation of some people from the Rajouri and Poonch areas met the Government and requested them that these people who proved treacherous to the country should not be allowed to come back and get rehabilitated?

SHRI D R CHAVAN: I have not got information with me now about these people who have crossed over to Pakistan side and who are intending to come back. If my hon. friend puts a separate question I will be able to answer.

श्री जगत नारायण : क्या वजीर साहब कंटेनारिकली यह बतायेंगे कि खेमकरण में लोगों को कब तक बसा सकेगे। पिछले महीने पंजाब गवर्नमेंट ने यह एलान किया कि उनको

बसायेंगे, वहां के एक वजीर उनको साथ ले कर गये कि रिफ्यूजीज को बसाया जायगा, वह वहां पर दो सौ आदमियों को साथ ले गये, प्रेम वाले भी गये, लेकिन जा कर देखा कि एक मकान भी साबित नहीं था, एक मकान ऐसा नहीं था जिसमें लोग रह सके। फिर वह वापस आये। उसके बाद फिर एलान किया कि गवर्नमेंट उनको बसायेगी। अब गवर्नर वहां गये तो दो माइंस फट गई। तो मैं यह सवाल पूछना चाहता हूँ कि खेमकरण इलाके के लोगों को कब तक आप बसायेंगे, डेफिनिट डेट आप दीजिये।

SHRI D R CHAVAN I am as much anxious as the hon. Member to rehabilitate these persons as early as possible but the facts of the matter have got to be taken into consideration. This area has to be cleared of mines and all other hazards. It is no use putting these people back there without first clearing the area and without ensuring that there is no danger. From the security point of view all arrangements have to be made and the Government will see to it that these persons are rehabilitated in the Khemkaran area as early as possible.

श्री जगत नारायण एज अर्ली एज पासिबिल तो बहुत लम्बा हो जाता है।

श्री जगन्नाथ प्रसाद पहाड़िया मंत्री जी ने एक प्रश्न के उत्तर में बताया कि राजस्थान बार्डर पर लगभग 30 व्यापारियों को 4 लाख रुपये देने की बात है तो इसका मतलब यह हुआ कि जो दूसरे बंे घरबार हुये हैं जिन में किसान, राजपूत और दूसरे पेशे करने वाले लोग हैं उनका न तो कोई असेसमेंट किया गया है और न उनको कोई कम्पेन्सेशन देने वाले हैं, तो मैं यह जानना चाहता हूँ कि इनके लिये भी आप सहायता का असेसमेंट करेंगे और उनको रिहैबिलिटेड करेंगे।

SHRI D R CHAVAN I just now mentioned about payment to be given for rehabilitation and other things. My information was based on the information that was given by the Rajasthan Government. I also mentioned that a production

centre in the border area was destroyed during the Indo-Pakistan conflict and also some 30 shops were looted involving a loss of about Rs 4 lakhs or something like that. The pattern of assistance for persons both in the Punjab area and the Jammu and Kashmir and Rajasthan area is the same. There is no difference in the pattern of assistance.

SHRI LOKANATH MISRA In reply to an earlier supplementary the hon Deputy Minister said that he would require a separate notice to answer whether any of those people who had gone over to Pakistan and who afforded protection to the infiltrators had been rehabilitated or are being afforded rehabilitation facilities. Does he not check these things up either with the Defence Ministry or with the Home Ministry before these facilities are made available to people and before the Government incurs expenditure on them who had afforded protection to the infiltrators?

SHRID R CHAVAN I mentioned that I have not got that information with me now.

SHRI LOKANATH MISRA But don't you check up with the Home Ministry or the Defence Ministry before incurring expenditure?

SHRI D R CHAVAN If you put a separate question we shall reply to that.

SHRI LOKANATH MISRA Sir, it is very important.

MR CHAIRMAN That is why he wants another question to be put.

SHRI LOKANATH MISRA The point is before any expenditure is incurred by the Government should not the Ministry of Rehabilitation check up about the antecedents of the people whom they are going to help? That is an important issue in itself and it should be replied.

MR CHAIRMAN His question is why you have helped those whom you have helped.

SHRI D R CHAVAN I may mention what happened. I mentioned that in the first place about 3,07,000 people were uprooted giving the break-up for the various sectors like Jammu and Kashmir, Punjab, Rajasthan, etc. And these persons are

going back. He is talking about persons who helped, and crossed over to Pakistan during this conflict and he wants to know whether their antecedents have been checked, and I mentioned that I have not got that information with me and if the hon Member is pleased to put a separate question, that information could be given.

श्री जगन्नाथ प्रसाद पहाडिया : यह एक पालिसी का सवाल है ।

SHRI ATAL BIHARI VAJPAYEE Sir, it is not a question of collecting information. It is a question of policy, whether it is the policy of the Government to offer rehabilitation facilities also to those who had migrated to Pakistan and are trying to come back. No information is needed. Let the policy of the Government be stated.

SHRI DINESH SINGH The hon Deputy Minister has just stated that he did not know what the position was and if a separate question is put, the reply will be given to the House. There is no desire to evade the question, Sir.

SHRI MULKA GOVINDA REDDY Sir, how is he entitled to answer this question?

MR CHAIRMAN Next question.

*906 [The questioner (Shri V M Chordia) was absent. For answer, vide cols 5437-38 infra.]

INSPECTION OF ARMAMENTS

*907 **SHRI D THENGARI** Will the Minister of DEFENCE be pleased to state

(a) whether it is a fact that the Chief Inspectorate of Small Arms, West Bengal, issued instructions that the following types of arms need not be sent to him for proof and testing, on account of the non-availability of Nitro Proof Gun Powder (i) Smooth Bore Breech Loading Double Barrels and (ii) Smooth Bore Mazzda Loading Single or Double Barrels, and

(b) if so, whether these instructions have adversely affected the defence production of M/s Hazari and Sons, Gun Factory, Monghyr as well as its employment potential?